GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA

UNSTARRED QUESTION NO. 392 TO BE ANSWERED ON 02^{ND} DECEMBER, 2025

ANIMAL BIRTH CONTROL CENTRES

392. SHRI K SUDHAKARAN:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a)whether the Government is aware of the acute shortage of functional Animal Birth Control (ABC) centres and inadequate veterinary infrastructure in several cities, including Delhi, affecting the humane implementation of Supreme Court directions on stray dog management;
- (b)whether the funds allocated to urban local bodies and implementing NGOs for sterilisation and vaccination of stray dogs are grossly inadequate compared to actual operational costs, resulting in delays, poor facilities, and non-compliance with Animal Birth Control Rules, 2023;
- (c) whether the Government proposes to enhance budgetary support, standardise cost norms, and ensure timely reimbursement to implementing agencies for effective control of the stray dog population and prevention of rabies; and
- (d) if so, the details of infrastructure strengthening measures, additional funds sanctioned or proposed, and mechanisms established to monitor compliance, quality, and humane treatment in ABC programmes across States and Union Territories?

ANSWER THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) to (d) The control of stray animal population is the mandate of the Local Bodies. The Central Government has framed Animal Birth Control Rules, 2023. According to the said Rules, the Local Authorities are mandated for establishment of infrastructure for the Animal Birth Control Centers. The requisite funds are provided by the State and Union Territory Government based on the budget provision. However, as required under the Rule, till date 78 Animal Birth Control Center have been granted ABC project recognition. The Animal Birth Control Rules, 2023 provides for three tier monitoring committees for monitoring and successful implementation of the programme.
